

ITEM NO.102

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.109/2008

WILDLIFE FIRST & ORS.

Petitioner(s)

VERSUS

MINISTRY OF FOREST AND ENVIRONMENT & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]

- IA No. 98022/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 39460/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 130315/2019 - CLARIFICATION/DIRECTION
- IA No. 130305/2019 - CLARIFICATION/DIRECTION
- IA No. 88926/2018 - CONDONATION OF DELAY IN FILING
- IA No. 1/2008 - EX-PARTE STAY
- IA No. 101658/2019 - EXEMPTION FROM FILING O.T.
- IA No. 107305/2019 - EXEMPTION FROM FILING O.T.
- IA No. 99575/2019 - EXEMPTION FROM FILING O.T.
- IA No. 139267/2019 - EXEMPTION FROM FILING O.T.
- IA No. 106395/2019 - EXEMPTION FROM FILING O.T.
- IA No. 137518/2019 - EXEMPTION FROM FILING O.T.
- IA No. 104857/2019 - EXEMPTION FROM FILING O.T.
- IA No. 104610/2019 - EXEMPTION FROM FILING O.T.
- IA No. 151826/2019 - EXEMPTION FROM FILING O.T.
- IA No. 6/2014 - EXEMPTION FROM FILING O.T.
- IA No. 102926/2019 - EXEMPTION FROM FILING O.T.
- IA No. 109747/2019 - EXEMPTION FROM FILING O.T.
- IA No. 137888/2019 - EXEMPTION FROM PERSONAL APPEARANCE
- IA No. 99574/2019 - EXTENSION OF TIME
- IA No. 111106/2019 - EXTENSION OF TIME
- IA No. 75108/2018 - I A FOR WAIVING OF COST
- IA No. 75127/2018 - I A FOR WAIVING OF COST
- IA No. 104135/2019 - INTERVENTION APPLICATION
- IA No. 151825/2019 - INTERVENTION APPLICATION
- IA No. 144476/2019 - INTERVENTION APPLICATION
- IA No. 141003/2019 - INTERVENTION/IMPLEADMENT
- IA No. 35782/2019 - MODIFICATION
- IA No. 37944/2019 - MODIFICATION
- IA No. 36432/2019 - MODIFICATION OF COURT ORDER
- IA No. 63893/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON
- IA No. 107304/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- IA No. 106306/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- IA No. 63894/2019 - STAY APPLICATION)

WITH

T.C.(C) No. 132/2015 (XVI-A)

W.P.(C) No. 514/2006 (PIL-W)

W.P.(C) No. 50/2008 (PIL-W)

([TO GO BEFORE THREE HON'BLE JUDGES] FOR ON IA 1/2008 FOR EXEMPTION FROM FILING O.T. ON IA 53871/2018 FOR [I/A FOR WAIVER OF COSTS FILED BY THE STATE OF KERALA] ON IA 61560/2018 FOR EXEMPTION FROM FILING O.T. ON IA 68563/2018 FOR EXEMPTION FROM FILING O.T. ON IA 103529/2019 FOR EXEMPTION FROM FILING O.T. ON IA 112065/2019 FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 129964/2019 IA No. 129964/2019 - ADDITION / DELETION / MODIFICATION PARTIES IA No. 53871/2018 - EXEMPTION FROM FILING O.T. IA No. 112065/2019 - EXEMPTION FROM FILING O.T. IA No. 103529/2019 - EXEMPTION FROM FILING O.T. IA No. 68563/2018 - EXEMPTION FROM FILING O.T. IA No. 61560/2018 - I/A FOR WAIVER OF COSTS FILED BY THE STATE OF KERALA)

S.L.P.(C)...CC No. 11408-11409/2009 (XII)

(to be listed with W.P(C) 50/2008 in view of Hon'ble ct order dt 21.08.2009)

T.C.(C) No. 85/2011 (XVI-A)

T.C.(C) No. 87/2011 (XVI-A)

T.C.(C) No. 39/2015 (XVI-A)

T.C.(C) No. 41/2015 (XVI-A)

T.C.(C) No. 59/2015 (XVI-A)

T.C.(C) No. 103/2015 (XVI-A)

T.C.(C) No. 3/2016 (XVI-A)

MA 1747/2018 in W.P.(Crl.) No. 1061/1982 (X)

(Only M.A. No. 1747/2018 to be listed on 26.9.19

IA No. 72136/2019 - APPLICATION FOR PERMISSION

IA No. 93287/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 93288/2018 - EXEMPTION FROM FILING O.T.)

T.C.(C) No. 12/2018 (XVI-A)

Diary No(s). 19527/2019 (X)

Date : 13-09-2022 These matters were called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE M.M. SUNDRESH

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UPON hearing the counsel the Court made the following
O R D E R

List the matters on 10-11-2022.

In the meanwhile, the parties may file affidavits, if they deem appropriate, upon service to the other parties.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)

